

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

Misc. Application No. 275 of 1995 in Dated: **26 JUN 1995**

APPLICATION NO. 1543 of 1994 and 1557 to 1563 of 1994.

APPLICANTS: **Mr. M. Poovappa Gowda and seven others.,**
V/S.

RESPONDENTS: **The Secretary, Ministry of Communications,
New Delhi and others.**

To

1. **Sri. Harikrishna S. Holla, Advocate,
NO. 34/3, Second Floor, Fifth Main,
Gandhinagar, Bangalore-560009.**
2. **Sri. M. Vasudeva Rao,
Additional Central Govt. Standing Counsel,
High Court Bldg, Bangalore-560001.**

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

-----XXX-----

Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 14-06-1995.

Issued on
26/06/95


DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*



Smt. M. Poovappa Gowda & Ors v/s Secy. M/o Communications
OD 1548/95/1557 NO 1563/95
New Delhi/95

Date

Office Notes

Orders of Tribunal

PKS(VC)/TVR(MA)

14.6.95.

Orders on M.A.No.275/95 for extension of time.

Heard. We see no reason to extend the time already granted in compliance with the directions.

Application rejected.

Sd/-

MEMBER (A)

Sd/-

VICE CHAIRMAN

TRUE COPY

26/6/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore



CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Miscellaneous Appln. No. 187 of 1995 in
BANGALORE - 560 036.

Dated: 27 APR 1995

APPLICATION NO. 1543 of 1994 and 1557 to 1563 of 1994.

APPLICANTS: Mr. M. Poovappa Gouda and Seven others.,

V/S.

RESPONDENTS: The Secretary, Ministry of Communications,
New Delhi and others.,

To

1. Sri. Harikrishna S. Holla, Advocate,
No. 34/3, Second Floor, 5th Main,
Gandhinagar, Bangalore-560 009.
2. Sri. M. Vasudeva Rao, Additional Central
Govt. Standing Counsel, High Court Bldg,
Bangalore-560 001.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

----XXX----

Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 20th April, 1995.

Issued on
27/04/95

W. M. S.
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

In the Central Administrative Tribunal
 Bangalore Bench
 Bangalore

M.A. 187 195.

Application No. 1543 of 1994 and 1557 to 1563/94

Sri M. Poovappa Gowda & Ors. vs. the Secy. M/o. Communication
 New Delhi/94

ORDER SHEET (Contd.)

| Date | Office Notes | Orders of Tribunal |
|------|--------------|---|
| | | <p>PKS(VU) / TRR(MA) 20.4.95</p> <p>Heard both sides. Time is extended by two months finally. M.A. 187/95 disposed of accordingly.</p> |



Sd/-
 m(A)

Sd/-
 u.e

TRUE COPY

Shyam 27/4/95
 Section Officer
 Central Administrative Tribunal
 Bangalore Bench
 Bangalore

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: :BANGALORE

ORIGINAL APPLICATIONS NO.1543/94
AND 1557 TO 1563/94

THURSDAY, THE TWENTY FOURTH DAY OF NOVEMBER, 1994

SHRI A.N.VUJJANARADHYA.

...MEMBER (J)

1. Mr. M.Poovappa Gowda,
S/o M.Jathappa Gowda,
aged about 51 years,
Chief Accounts Officer,
O/o Telecom District Manager,
Belgaum.
2. N.Subramanya,
S/o Late S.Nagaraj,
aged about 50 years,
Chief Accounts Officer,
Mysore Telecom District,
C/o T.D.M. J.L.Puram,
Mysore.
3. Sheik Hussain,
S/o Sheik Masthan,
aged about 49 years,
Accounts Officer (Cash),
O/o T.O.E., Bellary.
4. G.B. Banakar,
S/o Siddalingappa,
Gurupadappa Banakar,
aged about 49 years,
Accounts Officer (Pig.),
O/o Telecom Dist. Manager,
Tilakwadi, Belgaum.
5. R.N. Kulkarni,
S/o N.K.Kulkarni,
aged about 53 years,
S.A.O. (Retd.),
O/o Telecom Dist. Manager,
Tilakwadi, Belgaum.
6. S.Kumara Swamy,
S/o Rama Subbaiah,
aged about 51 years,
Accounts Officer,
O/o Telecom Dist. Engineer,
Bidar.



W

7. S. Mohammed Sulaiman,
S/o Syed Mohamed,
aged about 53 years,
Chief Accounts Officer,
O/o C.G.I. Telecom,
Bangalore-560 008.
8. B.S. Subba Rao,
S/o B. Shankaranarayana Rao,
aged about 53 years,
Bangalore Telecom Dist.
Maruthi Complex, Gandhinagar,
Bangalore-560 009.

...Applicants

By Advocate Shri H.K.S.Holla

Versus

1. Ministry of Communications
through Secretary,
Department of Telecommunications,
Sanchar Bhavan,
New Delhi-110 001.
2. Dept. of Telecommunications
through Member (Finance),
Sanchar Bhavan,
New Delhi-110 001.
3. Dept. of Personnel & Training,
through Secretary,
Govt. of India, North Block,
New Delhi-110 001.
4. Dept. of Telecommunications
through Asst. Director General (TE),
Sanchar Bhavan,
New Delhi.
5. Chief General Manager,
Telecom,
Bangalore-560 008.

...Respondents

By Advocate Shri M.Vasudeva Rao, A.C.G.S.C.

O R D E R

Shri M.Vasudeva Rao files reply. Heard. The
applicants herein, who are working as Accounts Officers in

the pay scale of Rs.2375-3500 claim re-fixation of their pay on par with that of their juniors in the cadre of Accounts Officer from the date on which their juniors' pay have been stepped up. They also further seek a direction to the respondents to pay all consequential benefits. Shri H.K.S. Holla, the learned counsel representing the applicants submits that similar claim was considered by this Tribunal in OA 1006/93 and 285 to 289/94 and allowed the applications on 19th July, 1994 and the present applicants stand on the same footing as that of the said applicants in OA 1006/93 and 285 to 289/94 and relies on the decision rendered therein, which is annexed as Annexure A12. The fact that the applicants also stand on similar footing in OA 1006/93 and other connected matters is not disputed. Therefore, relying on the said decisions, I allow these applications and hold that the applicants are entitled to stepping up of ^{pay} in the cadre of Accounts Officer on par with their juniors. Accordingly, I direct the respondents to step up the pay of the applicants on par with their immediate juniors. However, the financial benefits are restricted to three years from the date of filing of these applications. This exercise should be completed by the respondents within four months from the date of receipt of a copy of this order. No costs.

Sd/-

(A. N. VUJJANARADHYA)
(MEMBER (J))

TRUE COPY

Aug 10/12/94
Section Officer

Central Administrative Tribunal

Bangalore Bench
Bangalore

